

(23)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

O.A.No. 156/92

Date of Order: 25.2.1992

BETWEEN:

N.Balaji

.. Applicant.

A N D

1. The Chief Personnel Officer, South Central Railway, Rail Nilayam, Secunderabad.
2. The Deputy Chief Mechanical Engineer, Garriage Repair Shop, South Central Railway, Tirupathi.
3. The Workshop Personnel Officer, Carriage Repair Shop, S.C.Railway, Tirupathi. .. Respondents.

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Counsel for the Applicant .. Mr.P.Krishna Reddy

Counsel for the Respondents .. Mr.NV.Ramana, SC for Rlys

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CORAM:

HON'BLE SHRI R.BALASUBRAMANIAN, MEMBER (ADMN.)

HON'BLE SHRI T.CHANDRASEKHARA REDDY, MEMBER (JUDL.)

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(Order of the Division Bench delivered by  
Hon'ble Shri R.Balasubramanian, Member (Admn.) ).

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Shri TVN.Reddy on behalf of Mr.P.Krishna Reddy moves this Application. Shri NV.Ramana, Advocate for the respondents present. It is brought to our notice that this case is already covered by a direction given in similar others OAs like OA.1103/91. On this point further Shri NV.Ramana stated that they have filed a Review Petition in those batch cases.

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2. Under these circumstances we pass the same direction to the respondents as in OA.1103/91 namely as and when the Group 'D' posts in the outsider's quota become available at Carriage Repair Shop, Tirupathi or any where else in the Guntakal Division, the applicant should be considered first before considering any other case in the order of their rank in the empanelment for Group 'C' posts.

3. With the above said directions the application is disposed of at the admission stage itself with no order as to costs. In view of what Shri NV.Ramana stated these orders are subject to the outcome of the Review Petition.

R. Balasubramanian

(R.BALASUBRAMANIAN)  
Member (Admn.)

T. Chandrasekhar

(T.CHANDRASEKHARA REDDY  
Member (Judl.))

Dated: 25th February, 1992.

(Dictated in the Open Court)

8/3/92  
Dy. Registrar (J)

To

1. The Chief Personnel Officer,  
S.C.Railway, Railnilayam, Secunderabad.
2. The Deputy Chief Mechanical Engineer,  
Carriage Repair Shop, S.C.Rly, Tirupathi.
3. The Workshop Personnel Officer, Carriage Repair Shop,  
S.C.Rly, Tirupathi.  
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4. One copy to Mr.P.Krishna Reddy, Advocate, CAT.Hyd.
5. One copy to Mr.N.V.Ramana, SC for Rlys, CAT.Hyd.
6. One spare copy.

pvm

*per 100*  
TYPED BY *80*  
CHECKED BY

COMPARED BY  
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. *y.c.*  
THE HON'BLE MR.R.BALASUBRAMANIAN:M(A)  
AND  
THE HON'BLE MR.T.CHANDRASEKHAR REDDY:  
M(JUDL)  
AND  
THE HON'BLE MR.C.J.ROY : MEMBER(JUDL)

DATED: 25-2-1992

ORDER/JUDGMENT:

R.A/C.A/M.A.Nc.

in

O.A.Nc. 156/92

T.A.No.

(W.P.No. )

Admitted and interim directions  
issued.

Allowed

Disposed of with directions.

Dismissed

Dismissed as withdrawn

Dismissed for Default.

M.A. Ordered/ Rejected

No order as to costs.

